

OA 98/2008

ORDER DATED: 22-10-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Call on 23-10-2009.

Members(J)

Members(J)

ORDER DATED: 23-10-2009

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Call on 26-10-2009.

Members(J)

Members(J)

Order dated - 26/10/09.

Call on 11/11/09.

On 26.10.09

for hearing.

10/11

Bent

on 26.11.09

copy of order
handed over to
counsel for
both sides

18/11

filed
copy of the

OA

The Counsel for the applicant
a memo requesting for withdrawal
of the case. The prayer is allowed, and
the case is dismissed as withdrawn.

Members(J)

Members(A)

ORDER DATED: 11/11/09

CORAM:

HON'BLE MR. JUSTICE K. THANKAPPAN...MEMBER(J)

AND

HON'BLE MR. C. R. MOHAPATRA...MEMBER(A)

Members(J)